


7

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2018 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/715/2017
NAME OF THE PETITIONER(S) : RKTC LOGISTICS PVT LTD
NAME OF THE RESPONDENT(S) : DREAMS SYSTEMS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	ROHAN RAJASEKARAN	Counsel for Petitioner	

ORDER

Counsel for petitioner/financial creditor present. He is directed to send a private notice to the respondent for appearance and for making submissions. Further he is directed to provide a copy of the petition and other documents relied upon and file proof of the service of notice by way of an affidavit on the next date of hearing. Put up on 09.01.2018.

-sd-
K Anantha Padmanabha Swamy
Member (Judicial)